



HIGH COURT OF MEGHALAYA SHILLONG

WARNING LIST

COURT NO. 1

DIVISION BENCH

HON'BLE MR JUSTICE I. P. MUKERJI, CHIEF JUSTICE

HON'BLE MR. JUSTICE B.BHATTACHARJEE

WARNING LIST OF HON'BLE MR JUSTICE I. P. MUKERJI, CHIEF JUSTICE

HON'BLE MR. JUSTICE B.BHATTACHARJEE

NEXT TO BE TRANSFERRED TO THE PEREMPTORY LIST

HEARING

1	WA/36/2023	STATE OF MEGHALAYA AND 2 OTHERS Vs HIMA MAWLONG SIRDARSHIP AND ANOTHER	MR. A KUMAR, AG, K KHAN, AAG, AH KHARWANLANG, ADDL. SR. GA, ZE NONGKYNRIH, MS. A THUNGWA, S LALOO, S SENGUPTA ADDL. SR. GA MEGHALAYA	H.L. SHANGREISO, SR. ADV, M.HAJONG, T.DHAR, E.WANNIANG, P.BISWAKARMA
2	WA/58/2024	NORTH EASTERN HILL UNIVERSITY (NEHU) AND 3 ORS. Vs PANNA LAL SHOME	S. SHALLAM, E BLAH, MR. S SEN	MS. A PAUL, SR. ADV, ML NONGPIUR
3	WA/59/2024	NORTH EASTERN HILL UNIVERSITY (NEHU) AND 4 ORS. Vs AJOY KRISHNA BHATTACHARJEE	S. SHALLAM, E BLAH, MR. S SEN	MS. A PAUL, SR. ADV, ML NONGPIUR
4	WA/85/2024	ABAN MOMIN AND ANR. Vs GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	K PAUL, SR. ADV., R. DUTTA, B. KHARWANLANG, S. THAPA, K. DECRUSE, B. SNAITANG, S. KHYRIEM	S. DEY, N RAJEE, ML NONGPIUR



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HEARING

1	WA/45/2023	UNION OF INDIA AND 2 ORS. Vs SATYAL PAL AND 26 ORS.	S. RUMTHAO, K.GURUNG,L.M.D.MARAK,D R. N. MOZIKA, DSG, A PRADHAN	M.L. NONGPIUR, MR. M CHANDA
2	WA/46/2023	UNION OF INDIA AND 2 ORS. Vs BINIL KUMAR AND 9 ORS.	S. RUMTHAO, K.GURUNG,L.M.D.MARAK,D R. N. MOZIKA, DSG, A PRADHAN	M.L. NONGPIUR, MR. M CHANDA
3	Crl.Petrn./92/2023	SHALENBOR WAHLANG AND ANR. Vs STATE OF MEGHALAYA AND ANR.	L KHIANGTE, E. LAW, TH RAKESH	S. SEN,SR. GA MEGHALAYA, J THABAH, GA, S SHYAM, GA, R GURUNG, ADDL. PP